

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 488/98  
(O.A.549/96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

ARABINDA JANA & ORS.

-V E R S U S-

UNION OF INDIA & ORS.

For the applicant : Mr. A. Chakraborty, counsel.

For the respondents : Mr. S. Choudhury, counsel.

Heard on 19.11.99

Date of order 19.11.99

O R D E R

S.N. Mallick, VC

When the matter is taken up for hearing, Mr. Chakraborty, Id. counsel appearing for the petitioner submits that O.A. may be heard out. It appears that the O.A. is pending since 1996 and was admitted for adjudication on 22.4.98. The O.A. is otherwise ready for hearing. Accordingly the O.A. be listed for hearing on 13.1.2000 as S.F. matter on 13.1.2000.

2. M.A. being non-pressed, is rejected.

S.N. Mallick

Member (A)



Vice-Chairman.

a.k.c.